

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3123
ANSWERED ON:13.12.2011
UTILISATION OF FUNDS UNDER JNNURM
Vinay Kumar Alias Vinnu Shri

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of the steps taken by the Government to ensure optimum utilisation of funds released under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for providing improved housing, water supply and sanitation facilities to the urban poor;
- (b) whether the funds received under JNNURM for development of slums are being largely used for relocation of these slums in far flung areas; and
- (c) if so, the details alongwith the measures taken to encourage the States lagging behind in the targets set under the scheme to step up the efforts for proper utilisation of funds and achieving the targets?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA)

- (a). To ensure optimum utilisation of funds released under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for providing improved housing, water supply and sanitation facilities to the urban poor, States have been advised from time to time:
 - (i) to release funds to the implementing/executing agencies in time;
 - (ii) to ensure timely completion of projects to avoid cost overruns;
 - (iii) to submit the utilisation certificates to Mission Directorate if the 70% of the funds are utilized so that the projects are not stuck due to lack of funds;
 - (iv) to review the non-starter projects and propose cancellation/possible replacement by alternative projects;
 - (v) to plan Third Party Inspections of projects and to take corrective measures in time so that releases are not held up due to that.
- (b) and (c): Majority of projects under JNNURM for development of slums are In-Situ. States/Union Territories are advised to ensure that urban poor are provided housing near their place of occupation as per JNNURM Guidelines. The measures taken to encourage the States lagging behind and to step up the efforts for proper utilisation of funds are as under:
 - (i) Capacity Building Programmes on various themes viz. Project Management & Implementation, Urban Governance & Management and Municipal Finance, Quality Assurance through Third Party Inspection & Monitoring (TPIM), Social Audit and JNNURM Tracking System etc.
 - (ii) Technical Assistance for preparation of projects.